Suppl. List No. 2 Sr. No. 04

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

(Through Virtual Mode)

Bail Appl. No. 69/2020

Deepak Singh ...Applicant

Through:-Mr. Jagpaal Singh, Advocate

v/s

UT of Jammu and Kashmir

...Non-applicant

Through: - Mr. Ayjaz Lone, Dy. A. G

Coram: HON'BLE MR. JUSTICE PUNEET GUPTA, JUDGE

ORDER

Learned counsel for the applicant has submitted that he will file documents in the application by the next date.

List on 17.06.2020.

(PUNEET GUPTA)
JUDGE

Jammu 05.06.2020 Shammi